

from 1.8 to 1.2 million tonnes. Production programme for 1983-84 is under preparation. SAIL is trying to increase production of items like rails, structurals galvanised sheets and thinner gauges of HR sheets and coils which were hitherto imported.

Revision of house tax assessment by DMC

1744. SHRI KAMAL NATH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Indian Chamber of Lawyers has urged the Commissioner of Delhi Municipal Corporation to revise the house tax assessments for all previous years in accordance with the Supreme Court judgement;

(b) whether under the judgement of the Supreme Court the standard rent of every property must be determined by the Corporation irrespective of whether the assessment has already been finalised or is yet to be finalised for the subsequent years; and

(c) if so, what action Government propose to take to ensure that the judgement of the Supreme Court is given effect to by the Corporation without any further delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) The Municipal Corporation of Delhi has reported that the Corporation has examined its records but it has not been found possible to locate any such communication.

(b) and (c). The Municipal Corporation of Delhi is following the Supreme Court Judgement delivered in the case of Dewan Daulat Rai Kapoor in all assessments being made. However, the standard rent of a property is required to be determined only at the time of finalising assessments under section 126 of the Delhi Municipal Corporation Act, 1957 and for the purpose of disposal of objections each year under section 124 of the said Act.

Liquid propulsion test facilities Project in Tamil Nadu

1745. SHRI K. T. KOSALRAM: Will the PRIME MINISTER be pleased to state:

(a) whether the lands required for the Liquid Propulsion Test Facilities Project near Nagercoil have been acquired and handed over to the Centre by the Government of Tamil Nadu;

(b) if not, the reasons for the delay; and

(c) when this Project is likely to be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) The Government of Tamil Nadu have agreed to place at the disposal of the Department of Space poramboke (360 acres) and forest land (2998 acres) required for the project. Of these, 273 acres of poramboke land have been formally handed over; permission to enter on the remaining area has been given. Forest land has not yet been formally handed over, but permission has been given to enter on the land to proceed with construction activities. The Tamilnadu Government have taken action to acquire the private lands needed for the Project. Out of 913 acres of Private land, 623 acres have so far been acquired and handed over and acquisition proceedings for the remaining area are under progress.

(b) There has been no delay in the matter.

(c) In early 1986.

स्कूटरों का निर्माण और मूल्य

1746. श्री हस्यजीरायण बटिया : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले वर्ष के दौरान और जनवरी, 1983 तक देश में स्कूटर निर्माताओं द्वारा कितने स्कूटरों का निर्माण किया गया और इन स्कूटरों का बिक्री मूल्य कितना है; और